

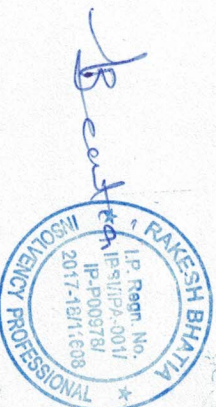
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure

Name of the corporate debtor: P K Industries Pvt Ltd ; Date of commencement of liquidation: 23.03.2019; List of stakeholders as on: 31.03.2021

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date			2967315					NA	
3	Secured financial creditors	1	122867037	1	122867037	0	0	0	1	
4	Unsecured financial creditors	0	0	0	0	0	0	0	0	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	1,30,19,254	0	0	0	0	1,30,19,254	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
Total										

(Amount in ₹)



Name of the corporate debtor: P K INDUSTRIES PVT LTD ; Date of commencement of liquidation: 23.03.2019; List of stakeholders as on: 31.03.2021

Annexure-1

List of secured financial creditors

Sl. No. of creditor	Name of creditor	Identification No.	Details of claim received		Details of claim admitted		Whether covered security interest (Yes/No)	Details of security interest	Amount covered by guarantee of claims	% share in total amount admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed of claim of admitted claim	Nature of claim	Amount covered by security interest									
1	Karnataka Bank		07.06.19	122867037/22867037	Secured	301000000	pus	Immovable	NIL	100%	0	0	0	0	

Annexure-2

Name of the corporate debtor: P K INDUSTRIES PVT LTD ; Date of commencement of liquidation: 23.03.2021; List of stakeholders as on: 31.03.2021

List of unsecured financial creditors

Sl. No. of creditor	Name of creditor	Identification No.	Details of claim received		Details of claim admitted		Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed of claim of admitted claim	Nature of claim	Amount covered by guarantee of claims					
1			0	0	0	0	0	0	0	0	

